

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-520
IB-468/ND/2020
IA/2892/2023

IN THE MATTER OF:

M/s. Tri-Wall Pak Pvt. Ltd.

.....Applicant

Vs.

M/s. 5 Core Acoustics Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 23.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is listed on **28.05.2024**.

**Sd/-
(Court Officer)**